Ine matenteter al Btate tin the Mindonry at remeation and sciantise Erapesth (De, I. I. Bhetracill): (a) An application for financial assistance to the Orisas State Museum has been received from the State Government.
(b) No Anancial asaistance has been given to any museum during 1955-56 and 1956-57.
(c) The University Grante Commission does not give any financial assistance to State Museums.

## Rupee Traveliees Cheorses

62d. $\left\{\begin{array}{l}\text { Shri N. R. Munhoumy: } \\ \text { Shri Radha Ratan: } \\ \text { Shri Raghunath Stagh: }\end{array}\right.$
Will the Minister of Finance be pleased to state what is the amount charged as commission on the issue of Rupee Traveller's Cheques?

The Depury Minister of Pbuanco (Bhrl B. R. Bhagat): The rates of commission charged to purchasers of the State Bank of India Travellers' Cheques are as follows:-

## Pwrehavers Outside India

(Whether the cheques are encashable in India or outride India).

Purchasers Inside India.
(a) On cheques encashable ourride India.
(b) On cheques encashable within India only.

## Hindi

c25. Shr D. C. Sharma: Will the Minister of Education and Sclentise Resemrch be pleased to state:
(a) the amount of Central erants sanctioned for the propagation of Hindi to the different States during 1057-68 so far;
(b) the amount actually utilised by each State; and
(c) the reasons given by the State Governments for non-utilisation of the funds in full?

The Minister of State in the Mituintry of Edacation and Sclentike Eesomrch (Dr. K. I. Shrimali): (a) A etatement giving the required tnformation is laid on the Table of the Eiouse. [See Appendix III, annerure No. 50.]
(b) and (c). This information can be supplied only after the close of the errrent financial year.

## Tontion th Asdasoans

 the mininter of Fome Aftist be
z of one per cent of the Indien currency sold-sabject to a minimum of Rs. 3/-.

1 af one per cent of the Indian currency sold-subject to a minimum of Rs. 31-.
$\}$ per cent-subject to a minimum of Re. 1/-.
pleased to state whether it is a fact that Government is considering a proposal to encourage tourism in Andaman and Nicobar Islands?

The Deprity Minister of Home Artatre (Shrimati Alva): Proposals for encouraging tourism in the lslands are awaited from the Administration.

## Hindil Nemerals

E27. Bhri N. R. Monianmy: Will the Minister of Home Atratrs be pleased to state:
(a) in how many cases the use of Devanagari torm of numerals in the place of international form of numerals in all Government of India's publications has been permitted under Article 343(2);
(b) the nature of these publications; and
(c) the general policy of the use of International numerals in the Union?

The Mmatster of state to the Minlotry of Elome Aflatrs (8hri Datari: (a) and (b). Under the proviso to Article 303 (2) the President may authorise the
use of the Devanagari form of numerals in addition to the international form of Indian numerals and not in place of the international form of numerals as stated in the queation. The President has authorised the use of the Devanagari form of numerals in addition to the international form of Indian numerals for warrants of appointment of:
(i) Governors,
(ii) Judges of Supreme Court, and
(iii) Judges of High Courts.
(c) The general policy for the use of the international form of Indian numerals is as laid down in Article 343 of the Constitution.

Indo-Paliotan Fimandal Immea
cean $\left\{\begin{array}{l}\text { Shri D. C. Sharma: } \\ \text { 8hri Wodeyar: } \\ \text { Shri Anirudh Sinha: }\end{array}\right.$
Will the Minister of Finance be pleased to state:
(a) whether any date has been fixed for the meeting of the Finance Ministers of India and Pakistan to resolve the outstanding financial issues between India and Pakistan; and
(b) if so, what is the date?

The Deputy Minister of Fianace (Bhri B. R. Bhagat): (a) and (b). No, Sir. No such date has yet been fixed.
tहमाबल प्रतेन्स में स्लू यों के एध्वापक
दश०. सी पष ते : क्या fिका जोर
 करेंगे कि क्या हिमाबल प्रदेश में घध्यापकों के बेतेन-कम पंजाब के भयवा केन्द्रीय सरकार के म म्यापकों के बराबर है ?
 में राज्स मंत्री ( $\overline{0} 0$ हिमाषल घ्रदेष्र के घ्रप्यापकों का केतलन्मान पंभाब के भर्यापाों के बेतन-मान के अनूल्य ही है।

## 


 करेंजे कि :
(क) क्या बह सत है कि दिसाब्र प्रयेक्न के जिला मंडी में गब्र्मेंट विजित्र स्फूल, बर्मपुर के पास बह्टा की स्थाीब जनता मे ध्रपने प्रयत्न से उज्ब ककायें बानू की है ;
(क) क्या यद्र सम है कि उस कफ्र कोई हाई स्फूल नहीं है ; थौर
(ग) बया उन उच्ज कृालों का प्रषम्ब धपने हाष में लेने की कोई प्रस्वापना सरकार के सामने हैं ?


(5) जी, हा ।
(ख) निकटसम हार्व एभूल ₹्रल स्पूल से $१ २$ मील की दूरी पर है ।
(ग) ची, नही ।

## कुनिकाती स्रूं

६३२ घी बस غेष : क्या fिजा जार बैसाजिए गंषला मंभी बह बताने की छुपा करेंगे कि दूसरी पंख्ब वर्षीय योजना के घन्तर्गात वर्ष ₹EYט-乡ム में घ्रब तक कितने बुनियादी स्कूल चालू किये गये है ?
 में ताज्य मयी (चा० फा० सा० बोगाजी) : एक विषरण सभा पटल पर रक बिया गया है। [वेंखिये परिखिष्ट ३, अनुष्ब संख्षा पर]] हिमाबल प्रोंगा में सूलों के कल्याวक
६३३. घी पब बेष : क्या किता जोर बंजाजिए नंबराल मची बह बताने की ह्वमा करेंगे fि :
(क) क्या यह सम्ब है कि fिमाकण घखेय है साकारी चूकों में उन चस्यापमों

